

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.5079
ANSWERED ON MONDAY, THE 4th APRIL, 2022

COMPLAINTS OF IRREGULARITIES IN ELECTORAL BONDS

5079. SHRI A. RAJA:

Will the Minister of State (Finance) be pleased to state:

- (a) Whether any complaints have been received about irregularities and pressures in issuing electoral bonds;
- (b) If so, the details thereof; and
- (c) The future action plan in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

- (a) to (c): The electoral bonds are issued as per the provisions of the Electoral Bonds Scheme. The Government has not received any complaints about irregularities and pressures in issuing electoral bonds.
